

## STATEMENT

Name of Scholarship	Polytechnics			
	G. B. Pant	Pusa.	Kash- mere Gate.	Wo- men's
1. Merit	Nil			
	(No applications are invited for Merit Scholarships as these are awarded on the basis of the positions obtained in the annual examination.)			
2. Merit-cum-Means.	Nil.			
	(Applications are invited in December nearabout the mid-sessional examinations).			
3. Scheduled Caste/Tribe	8	17	19	1
4. Low-Income.	12	42	13	Nil

## ABOLITION OF PRIVY PURSES AND PRIVILEGES

\*68. SHRI RIZAQ RAM :  
SHRI KRISHAN KANT :  
SHRI R. P. SINHA :  
SHRI S. K. VAISHAMPAYEN :  
SARDAR NARINDAR SINGH BRAR :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) what progress has so far been made about the abolition of privileges and privy purses of ex-rulers of Indian States; and

(b) whether Government propose to amend the Constitution for this purpose?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) :

(a) The measures necessary for the implementation of Government's decision are being worked out.

(b) The matter is under examination.

## OUTSTANDING COLLEGES AS AUTONOMOUS INSTITUTIONS

\*69. SHRI A. D. MANI : Will the Minister of EDUCATION be pleased to state :

(a) whether the Committee of Vice-Chancellors set up to advise the University Grants Commission has recommended that a few outstanding colleges in the country be recognized as autonomous institutions; and

(b) if so, which of the colleges have been recommended by the committee for this purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) :

(a) Yes, Sir.

(b) The Committee has not named the Colleges which could be recognised as autonomous colleges, but has suggested certain criteria for the selection of such colleges.

## LATHI-CHARGE IN INDRAPRASTHA BHAVAN

\*70. SHRI A. P. CHATTERJEE :

SHRI A. D. MANI :

SHRI M. R. VENKATARAMAN :

SHRI K. P. SUBRAMANIAMENON :

SHRI M. K. MOHTA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that police entered the CPWD Office, Indraprastha Bhavan, New Delhi and made lathi-charge inside the Office on 19th September, 1968;

(b) if so, whether it is a fact that one employee was pushed by the police from the third floor of the Office building as a result of which he died;

(c) the total number of employees and others killed and wounded due to the lathi-charge there;

(d) whether Government have investigated into the matters; and

(e) if so, the details of the investigation and the action taken thereon?